



2025:DHC:6564-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **RFA(COMM) 72/2025 & CM APPL. 6967/2025**

**MANISH MITTAL & ANR. ....APPELLANTS**  
Through: Ms. Pooja Aggarwal and Mr.  
Sugam Mishra, Advs.

versus

**KANWAR PREET SINGH & ANR. ....RESPONDENTS**  
Through:

**CORAM:**  
**HON'BLE MR. JUSTICE C. HARI SHANKAR**  
**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

**06.08.2025**

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**C. HARI SHANKAR, J.**

1. Mr. Sugam Mishra, who appears for the appellants, seeks leave to withdraw the appeal as he submits that the disputes between the parties stands amicably resolved.
2. The appeal is disposed of as withdrawn.
3. Court fees, if any, deposited by the appellants be refunded to the appellants.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**AUGUST 6, 2025**

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